

HIGH COURT OF HIMACHAL PRADESH
SHIMLA

CASES LISTED FOR SETTLEMENT BEFORE THE NATIONAL LOK ADALAT SCHEDULED TO BE
HELD ON SATURDAY THE 11TH JULY, 2015

BY ORDER OF HON'BLE THE CHIEF JUSTICE.

BENCH NO. 1 AT 10: 00 A M
3RD FLOOR (VACANT COURT)
Dr. J.N.BAROWALIA (Retd.) DISTT. & SESSSIONS JUDGE
MR. ASHOK KUMAR SOOD, ADVOCATE
MR. ANAND SHARMA, ADVOCATE

* FOR SETTLEMENT *

501	CS/76/2014	ANIL BHARDWAJ Versus DEEPAK SOOD	SATYAN VAIDYA AJAY KOCHHAR RAMAKANT SHARMA DEVYANI SHARMA
502	OMP/513/2014 CWP/1932/2014 [Civil] [Listed 1 time(s)]	COL.RANVIR SINGH Versus STATE OF HP	SANJEEV BHUSHAN AG A.K.KAPOOR ASHOK SHARMA SUNEET GOEL
	CMP/3899/2014 CMP/2523/2015 CWP/8283/2012	VIJAY VERMA Versus STATE	DINESH BHANOT AG,VIJAY KUMAR VERMA VIVEK SINGH THAKUR ANIL CHAUHAN
	CWP/4036/2014	KIRAT RAM Versus RELIANCE COMMUNICATION LTD.	H S RANA AMRINDER SINGH RANA AG SUNEET GOEL
	CMP/8565/2014 CMP/8566/2014 CMP/5714/2015 CWP/5282/2014	BALDEV Versus STATE OF HP	DIGVIJAY SINGH AG B.C. NEGI RAJINDER DOGRA
	CMP/11489/2014 CWP/9747/2014	SADHU RAM Versus STATE OF HP	VIVEK SINGH THAKUR-1 AMIT SINGH CHANDEL AG ASGI AMIT SINGH CHANDEL SATYAN VAIDYA MANISH SHARMA VIVEK NEGI B.C. NEGI ABHISHEK BAROWALIA VIJAY SINGH OM PRAKASH
503	CMP/20790/2014 CWP/2779/2014 [Civil] [Listed 2 time(s)]	GRAM PANCHAYAT BADEHAR Versus STATE OF HP	DUSHYANT DADWAL AG RAHUL MAHAJAN
504	CMP/5606/2014 CWP/354/2015 [Civil]	KISHORI LAL Versus STATE OF HP	DUSHYANT DADWAL AG TRILOK JAMWAL
505	CMP/513/2015 CMP/514/2015 CWP/846/2015 [Civil]	SHER SINGH Versus HPSEB LTD	DEEPAK GUPTA SATYAN VAIDYA AG VIRBAHADUR VERMA-3
	CMP/1414/2015 [Civil]	Versus HPSEB LTD	RAJ PAL SINGH THAKUR ADARSH SHARMA
507	CWP/2117/2015 [Civil]	SOHAN LAL JHINGTA Versus HPSEB LTD	SHARMILA PATIAL GAURAV GAUTAM MEHAR CHAND
508	CWP/2565/2015 [Civil]	JAGAT RAM Versus STATE OF HP	AG
	with CMP/5336/2015		

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